NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/262/ (IB)/2017

NAME OF THE PETITIONER(S)

: SARAVANAA DISTRIBUTORS PARTNERSHIP FIRM

NAME OF THE RESPONDENT(S)

: LAKSHMI APPARELS & WOVENS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

R. SIDHARTH

Course for Respondent R-LJC

ORDER

Counsel for petitioner called but absent. Counsel for respondent present. Put up the matter on 22.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc